

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 26.10.2018

NOTICE

Take notice that the following matters listed on 24.10.2018 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready). Vs. Competition Commission of India &Ors. with	24.10.2018	04.12.2018
2.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	24.10.2018	04.12.2018
3.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	24.10.2018	04.12.2018
4.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	24.10.2018	04.12.2018
5.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. with	24.10.2018	04.12.2018
6.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. with	24.10.2018	04.12.2018
7.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	24.10.2018	04.12.2018
8.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs.	24.10.2018	04.12.2018

		Competition Commission of India & Ors. With		
9.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India with	24.10.2018	04.12.2018
10.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India with	24.10.2018	04.12.2018
11.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	24.10.2018	04.12.2018

Amf
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By Order

Joint Registrar

26.10.18

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